

भारतीय दूरसंचार विनियामक प्राधिकरण TELECOM REGULATORY AUTHORITY OF INDIA



भारत सरकार / Government of India

I/36625/2025

No. R-24/2/(3)/2025-NSL-II (E-17107)

Date: 30.09.2025

To,

The Secretary,

Department of Telecommunications (DoT),

Ministry of Communications,

Sanchar Bhawan, 20, Ashoka Road, New Delhi – 110 001

Subject: TRAI's response to the DoT's back-reference in respect of the TRAI's recommendations on "Method of Allocation of Spectrum for PMRTS including auction, as a transparent mechanism" dated 20.07.2018

- Department of Telecommunications (DoT), through the back-reference No. L-14027/01/2018-NTG-VOL-I dated 21.07.2025, informed that the TRAI's recommendations on "Method of Allocation of Spectrum for PMRTS including auction, as a transparent mechanism" dated 20.07.2018 have been considered by the Department, and sought reconsidered recommendations of TRAI on certain recommendations.
- 2. After examining the views of DoT on the TRAI's recommendations, the Authority has finalized its response to the back-reference, which is enclosed as **Annexure**.
- 3. In keeping with the practice, a copy of this letter, along with the response to the back-reference, is being placed on the TRAI's website (<u>www.trai.gov.in</u>).

Enclosure: As above

(Atul Kumar Chaudhary)

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